

Chief Judge, Court of Small Causes
In the Court of Smt V NAGAMANI
SCCH - 18 - III ADDL. SCJ AND ACMM
Cause List Dated 27-09-2021

MORNING SESSIION	AFTERNOON SESSION
<p>EVIDENCE</p> <p>26) ECA 125/2018 27) M.V.C. 6072/2018 28) M.V.C. 6895/2018 29) M.V.C. 7202/2018 30) M.V.C. 908/2019 31) M.V.C. 1908/2019 32) M.V.C. 2099/2019 33) M.V.C. 2800/2019 34) M.V.C. 2891/2019 35) M.V.C. 3491/2019 36) M.V.C. 3656/2019 37) M.V.C. 3737/2019 38) M.V.C. 4101/2019 39) M.V.C. 5309/2019 40) M.V.C. 5464/2019 41) M.V.C. 5752/2019 42) M.V.C. 5848/2019 43) S.C. 1351/2019 44) M.V.C. 6022/2019 45) M.V.C. 6460/2019 46) M.V.C. 6769/2019 47) M.V.C. 6802/2019 48) M.V.C. 6803/2019 49) M.V.C. 6906/2019 50) M.V.C. 7484/2019 51) MISC 252/2019 52) M.V.C. 1235/2020 53) S.C. 335/2020 54) M.V.C. 1423/2020 55) M.V.C. 1424/2020 56) S.C. 375/2020 57) M.V.C. 1731/2020 58) M.V.C. 2086/2020 59) M.V.C. 3372/2020 60) M.V.C. 4103/2020 61) M.V.C. 4733/2020 62) M.V.C. 4817/2020 63) M.V.C.28/2021</p>	<p>SUMMONS</p> <p>1) M.V.C. 3613/2013 2) M.V.C. 4134/2013 3) M.V.C. 4135/2013 4) ECA 86/2015 5) EX 613/2016 6) M.V.C. 1943/2016 7) EX 2064/2017 8) EX 1031/2018 9) M.V.C. 2003/2019 10) EX 914/2019 11) EX 1548/2019 12) ECA 6/2020 13) EX 192/2020 14) S.C. 193/2020 15) M.V.C. 1319/2020 16) M.V.C. 4730/2020 17) S.C. 116/2021 18) S.C. 117/2021 19) S.C. 147/2021 20) M.V.C. 1702/2021 21) M.V.C. 2912/2021 1. C.C. 17668/2012</p> <p>HEARING</p> <p>22) S.C. 460/2019 23) REV 10/2019 24) M.V.C. 4208/2021 25) M.V.C. 4209/2021</p>

ARGUMENT

- 64) M.V.C. 1806/2006
- 65) M.V.C. 1853/2019
- 66) M.V.C. 5043/2019
- 67) M.V.C. 5114/2019

ISSUES

- 68) M.V.C. 2065/2021
- 69) M.V.C. 2066/2021
- 70) M.V.C. 2067/2021
- 71) M.V.C. 2312/2021
- 72) M.V.C. 2588/2021

JUDGMENT

- 73) M.V.C. 3492/2019
- 74) M.V.C. 7255/2019
- 75) M.V.C. 7256/2019
- 76) M.V.C. 3833/2020

SETTLEMENT

- 77) S.C. 1147/2020

Chief Judge, Court of Small Causes
In the Court of Smt V NAGAMANI
SCCH - 18 - III ADDL. SCJ AND ACMM
Cause List Dated 28-09-2021

MORNING SESSIION	AFTERNOON SESSION
<p>EVIDENCE</p> <p>25) M.V.C. 1424/2017 26) M.V.C. 7775/2018 27) M.V.C. 7776/2018 28) M.V.C. 1294/2019 29) M.V.C. 1662/2019 30) M.V.C. 1738/2019 31) M.V.C. 2093/2019 32) M.V.C. 2175/2019 33) M.V.C. 2523/2019 34) ECA 60/2019 35) M.V.C. 3576/2019 36) M.V.C. 3981/2019 37) M.V.C. 4359/2019 38) M.V.C. 5163/2019 39) M.V.C. 5230/2019 40) M.V.C. 5520/2019 41) M.V.C. 5981/2019 42) M.V.C. 6014/2019 43) M.V.C. 6065/2019 44) M.V.C. 6066/2019 45) M.V.C. 6359/2019 46) M.V.C. 6361/2019 47) M.V.C. 6420/2019 48) M.V.C. 6421/2019 49) M.V.C. 6573/2019 50) M.V.C. 7127/2019 51) M.V.C. 7257/2019 52) M.V.C. 7292/2019 53) M.V.C. 7312/2019 54) S.C. 1688/2019 55) M.V.C. 7593/2019 56) ECA 155/2019 57) M.V.C. 7784/2019 58) M.V.C. 7852/2019 59) M.V.C. 7955/2019 60) M.V.C. 34/2020 61) M.V.C. 341/2020 62) M.V.C. 884/2020 63) M.V.C. 1310/2020</p>	<p>SUMMONS</p> <p>1) M.V.C. 6502/2010 2) M.V.C. 6503/2010 3) EX 761/2017 4) M.V.C. 3941/2019 5) M.V.C. 5875/2019 6) S.C. 334/2020 7) S.C. 758/2020 8) M.V.C. 3449/2020 9) M.V.C. 3450/2020 10) S.C. 32/2021 11) A.I.R.MISC 60/2021 12) M.V.C. 1480/2021 13) M.V.C. 2046/2021 14) M.V.C. 2049/2021 15) M.V.C. 2922/2021</p> <p>HEARING</p> <p>16) M.V.C. 7600/2017 17) S.C. 759/2020 18) S.C. 760/2020 19) S.C. 761/2020 20) S.C. 762/2020 21) M.V.C. 1088/2021 22) EX 810/2021 23) EX 815/2021 24) M.V.C. 4232/2021</p>

- 64) M.V.C. 1367/2020
- 65) M.V.C. 1370/2020
- 66) M.V.C. 1371/2020
- 67) M.V.C. 3370/2020
- 68) M.V.C. 3453/2020
- 69) M.V.C. 3895/2020
- 70) M.V.C. 4670/2020
- 71) M.V.C. 4794/2020
- 72) S.C. 33/2021
- 73) M.V.C. 281/2021

ARGUMENT

- 74) M.V.C. 1319/2017
- 75) M.V.C. 1327/2019
- 76) M.V.C. 4046/2019

ISSUES

- 77) MVC 1059/2020

JUDGMENT

- 78) M.V.C. 3095/2018
- 79) M.V.C. 6223/2018

SETTLEMENT

- 80) MVC 1212/2019

OBJECTIONS

- 81) MVC 4698/2020

Chief Judge, Court of Small Causes
In the Court of Smt V NAGAMANI
SCCH - 18 - III ADDL. SCJ AND ACMM
Cause List Dated 28-09-2021

MORNING SESSIION	AFTERNOON SESSION
EVIDENCE	SUMMONS
14) M.V.C. 4373/2018	1) EX 1247/2017
15) M.V.C. 5685/2018	2) M.V.C. 4760/2019
16) M.V.C. 5686/2018	3) S.C. 1356/2019
17) M.V.C. 7031/2018	4) M.V.C. 415/2020
18) M.V.C. 381/2019	5) EX 780/2020
19) M.V.C. 1368/2019	6) M.V.C. 3982/2020
20) M.V.C. 1369/2019	7) A.I.R.MISC 313/2021
21) M.V.C. 2315/2019	8) M.V.C. 1438/2021
22) M.V.C. 3047/2019	9) M.V.C. 1826/2021
23) M.V.C. 3275/2019	
24) M.V.C. 3413/2019	HEARING
25) M.V.C. 3657/2019	
26) M.V.C. 3658/2019	10) M.V.C. 4971/2018
27) M.V.C. 3747/2019	11) M.V.C. 2456/2019
28) MISC 138/2019	12) EX 587/2020
29) M.V.C. 4572/2019	13) MISC 15/2021
30) M.V.C. 5168/2019	
31) M.V.C. 5308/2019	
32) ECA 116/2019	
33) M.V.C. 5461/2019	
34) M.V.C. 5521/2019	
35) S.C. 1316/2019	
36) S.C. 1317/2019	
37) ECA 126/2019	
38) M.V.C. 6068/2019	
39) M.V.C. 6140/2019	
40) M.V.C. 6423/2019	
41) M.V.C. 6500/2019	
42) M.V.C. 6501/2019	
43) M.V.C. 6771/2019	
44) M.V.C. 7128/2019	
45) M.V.C. 7130/2019	
46) M.V.C. 7291/2019	
47) S.C. 1780/2019	
48) M.V.C. 257/2020	
49) M.V.C. 1852/2020	
50) M.V.C. 2302/2020	
51) M.V.C. 2303/2020	
52) M.V.C. 2575/2020	

- 53) S.C. 825/2020
- 54) M.V.C. 3664/2020
- 55) M.V.C. 3736/2020
- 56) M.V.C. 3737/2020
- 57) M.V.C. 4100/2020
- 58) M.V.C. 4101/2020
- 59) M.V.C. 4102/2020

ARGUMENT

- 60) M.V.C. 3122/2019
- 61) M.V.C. 3157/2019
- 62) M.V.C. 3220/2019
- 63) M.V.C. 6016/2019
- 64) M.V.C. 6082/2019
- 65) M.V.C. 677/2020

JUDGMENT

- 66) M.V.C. 5312/2019
- 67) M.V.C. 6662/2019

Chief Judge, Court of Small Causes
In the Court of Smt V NAGAMANI
SCCH - 18 - III ADDL. SCJ AND ACMM
Cause List Dated 01-10-2021

MORNING SESSIION

SUMMONS

- 1) EX 1657/2018
- 2) EX 1791/2018
- 3) EX 891/2020
- 4) M.V.C. 137/2021
- 5) EX 193/2021
- 6) M.V.C. 1323/2021
- 7) M.V.C. 2047/2021
- 8) M.V.C. 2048/2021
- 9) M.V.C. 2050/2021
- 10) M.V.C. 2297/2021
- 11) M.V.C. 2303/2021
- 12) M.V.C. 2921/2021
- 13) M.V.C. 2924/2021